

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/230 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Special Judge, CBI, Assam,
Addl. Court No. 2, Chandmari, Guwahati -03.

Dated Guwahati the 19th January, 2022

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/134-2020/13 dated 12.01.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for two days on 19.01.2022 and 20.01.2022 along with station leave permission, with the official vehicle, at own cost, from the morning of 19.01.2022 till the morning of 21.01.2022**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No.1 and in his absence, the Special Judge, CBI, Addl. Court No. 3 shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/231-232-233 / dated , 19-01-2022
Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No.1, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. 3, Chandmari, Guwahati.
3. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE) *Rds*